

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 120

CP (IB) No. 90/Chd/Chd/2023

IN THE MATTER OF:-

Durga Board And Paper Industries Ltd.

...Petitioner

Under Section: 10,IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 27.05.2024, in supplementary list.

Tanvi
23.04.2024

Sd/-
Court Officer